

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-111/2012/1961/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the th 17 March, 2023.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/2110, dtd. 09.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.03.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 10.03.2023 till the morning of 14.03.2023**, has been granted. The Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/1962/A dated , 17-03-2023

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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